

**SPECIAL BENCH                      ITEM NO. 106**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No. 445/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>M/S RSG PACKAGINGS PVT LTD V/S M/S DAFFOHILLS LABORATORIES PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Anil Kumar Proxy for Sh. Anshul Kumar Singhal, Adv.

*: For the Operational Creditor*

Sh. Shadab Alam, Adv.

*: For the Corporate Debtor*

**ORDER**

Ld. Counsel for the parties present.

As a matter of indulgence last opportunity is granted to Ld. Counsel for the petitioner for making compliance of the order dated 20<sup>th</sup> January, 2023 the same be made within two weeks.

Let the matter be listed on 14<sup>th</sup> April, 2023.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Harnam Singh Thakur)  
Member (Judicial)**

**14<sup>th</sup> March, 2023**

*Bipul Kumar Tiwari  
(Sienographer)*